

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

Original Application No.67/2009

This the 30th day of March 2009.

HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A.K. MISHRA, MEMBER (A)

Chandra Sen aged about 44 years S/o Sri Toley Ram working as Senior Engineering Assistant, Doordarshan Relay Centre, Hardoi R/o Near Pihani Chungi, Hardoi.

.....Applicant.

By Advocate: Shri A. Moin.

Versus.

Union of India through

1. Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi.
2. Chief Executive Officer, Prasar Bharti (Broadcasting Corporation of India) New Delhi.
3. Director General, All India Radio, Akashwani Bhawan, New Delhi.

.....Respondents.

By Advocate: Sri Ganga Singh.

ORDER (Oral)

BY MR. M. KANTHAIAH, MEMBER (J)

Heard both sides.

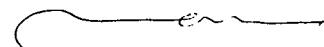
2. The applicant has filed this OA with a prayer to consider his claim for promotion to the Post of Assistant Engineer in terms of select list of August, 2007 (Ann.-A-3) and August, 2003 (Ann.-A-4) with consequential benefits.
3. It is also the case of the applicant that he also made representation to the respondents dt.

22.12.2008 (Ann.-A-6) but the same is still pending for consideration. At this stage, learned counsel for the applicant submits that if his representation is directed to be decided, the purpose of O.A. would be served.

4. In view of the above circumstances, the Respondent No.2 is directed to consider and dispose of the pending representation of the applicant dt. 22.12.2008 (Ann.-A-6) within a period of two months from the date of supply a copy of this order, with a reasoned order as per rules ^{as per} _{also} by treating his OA as his additional representation. The applicant is also directed to supply the copy of the representation and copy of the OA to the Respondent No.2 alongwith a copy of this order. No costs.



(DR. A.K. MISHRA)
MEMBER (A)



(M. KANTHAIAH)

MEMBER (J)

30.03.2009

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